

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

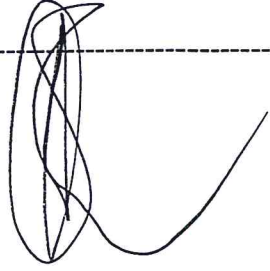
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/(IB)/2017
NAME OF THE PETITIONER(S) : SKR WIND ENERGY LLP
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM		
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1)	K.S. Ravichandran P.C.S. N.K. Preetha Adv. for KSR xco.	For Respondent Corporate Debtor	
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2) ARAVIND RAS-

for CYRU AMARCHAND MANGALPAS for petitioner
Operational Credit

ORDER

Counsel for the Applicant present. PCS for Respondent present. PCS has filed the reply raising various issues in relation to the maintainability of the petition. Counsel for the Applicant prayed for time to file rejoinder and also to rectify the defect, if any, in the Petition. Put up on **23.01.2018 at 10.30 A.M.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk